

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) The cars are sold not by auction but by inviting sealed public tenders open to all from time to time. A statement showing the particulars of the cars sold through such tenders by the S.T.C. during the current calendar year, i.e., 1st January to 31st July, 1965 is attached. [See Appendix LIII, Annexure No. 30] The total number of cars sold is 142.

(b) It would not be in public interest to disclose the profit made by the S.T.C. on the sale of cars.

(c) The information is given in column '4' of the statement referred to in (a) above.

FOREIGN EXCHANGE FOR PUBLIC UNDERTAKINGS

282. { SHRI P. ABRAHAM:
SHRI U. S. DUGAL:

Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether it is a fact that no free foreign exchange will be available to public undertakings for imports in connection with the maintenance of industries; and

(b) if so, in what manner Government propose to solve this difficulty?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) and (b) While it is true that the free foreign exchange available will not be quite adequate, it is not correct to say that no such exchange will be available. Apart from free foreign exchange as may be available, it should not be overlooked that some undertakings such as Hindustan Machine Tools, Hindustan Cables and Heavy Electricals, Bhopal, will benefit from the I.D.A. and U.K. maintenance credits.

EXPORT OF IRON ORE FROM GOA

283. { SHRI P. ABRAHAM:
SHRI U. S. DUGAL:

Will the Minister of COMMERCE be pleased to state:

(a) the quantity of iron ore exported from Goa till 31st July, 1965; and

(b) the names of the countries to which exports were made?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) 4.32 million tonnes, till July 31, this year.

(b) Japan, Italy, Germany West, Netherlands Yugoslavia, Greece, Czechoslovakia, Belgium, Rumania, Canada, Switzerland, France, Bulgaria & U.S.A.

UTILIZATION OF WORLD BANK LOAN BY COAL MINES

284. { SHRI JAGAT NARAIN:
SHRI RAM SINGH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether some coal mines in India have not yet been able to utilise World Bank loan sanctioned in 1961 for expansion of existing mines;

(b) if so, the reasons therefor; and

(c) the names of the mines which have utilised the loans?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes.

(b) The main reason is a certain reluctance on the part of the industry to make investments on the import of machinery because of the slackening of the demand for coal.

(c) A statement giving the names of coal companies which have utilised the loan is attached. [See Appendix LIII, Annexure No. 31].

MANUFACTURE OF TRANSFORMERS

285. SHRI YELLA REDDY: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether Government have any proposal to set up an electrical plant at Hyderabad to manufacture low and medium transformers;

(b) if so, the details thereof; and

(c) the estimated cost of the plant?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) No, Sir.

(b) and (c) Do not arise.

RUSH OF PASSENGER TRAFFIC ON DELHI NANGAL LINE

286. SHRI ABDUL GHANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has come to the notice of Government that there is heavy rush of passenger traffic on Delhi-Nangal railway line; and

(b) if so, whether Government propose to introduce any shuttle service on the line?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) The existing level of through traffic offering between Delhi and Nangal Dam does not justify the provision of a direct train between these points. Apart from this, it is also not operationally feasible due to lack of line capacity on Delhi-Ambala section and non-availability of terminal facilities at Delhi/New Delhi station. Two through service coaches viz. one bi-composite I & II one III Class at present running between these points by 1 Up Mail/53 Up Express and 54 Dn. Express/2 Dn. Mail are considered sufficient for the through traffic offering.

UNITS MANUFACTURING CHIP AND HARD-BOARDS

287. SHRI M. P. BHARGAVA: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) the number of units manufacturing chip and hard-boards in India;

(b) the number of new units for which licences have been issued; and

(c) whether Government propose to give any incentive for setting up more units which will utilise waste material?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):

(a) Chip-board (particle board 5
Hard-board .. 2

(b) Chip-board (particle board) .. 15
Hard-board .. 1

In addition to the above, 27 letters of intent for the manufacture of chip-board (particle board) and 2 for the manufacture of hard-board have also been issued. Industrial licences will be issued to the parties after they fulfil certain conditions imposed by the Ministry.

(c) Licensing of chip-board (particle board) has been put on the banned list upto 31st December 1965, as the capacity already approved is considered to be adequate to meet the country's demand. Applications for grant of industrial licences for hard-board are considered on their merits.

INDIGENOUS CEMENT PLANTS

288. SHRI M. P. BHARGAVA: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) what is the reaction of the Government to the offer of the Regional Research Laboratory at Jorhat (Assam) to provide technical know-how and expertise in indigenously fabricating cement plants; and

(b) whether Government have granted adequate funds for development of such cement plants?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) and (b) The Regional Research Labo-